

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 51 OF 2017 &
IA NO. 143 OF 2017**

Dated: 13th October, 2017

In the matter of :

Central U.P. Gas Ltd.

...Appellant(s)

Versus

The Petroleum & Natural Gas Regulatory Board

...Respondent(s)

ORDER

The Bench did not assemble today. As agreed by the parties, list the matter on **10.11.2017.**

Court Master

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